

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 166 of 2014**  
**& IA No. 275 of 2014**

**Dated : 22<sup>nd</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharashtra State Electricity Distribution Co.Ltd. .... Appellant(s)**

**Versus**

**Adani Power Maharashtra Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Meet Malhotra, Sr. Adv.  
Mr. Kiran Gandhi  
Ms. Ramani Taneja

**ORDER**

Admit. Issue notice to the Respondents in the Appeal as well as in I.A. No. 275 of 2014 (App. for Stay) returnable on 20.08.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **20.08.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**